

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 361 OF 2017**

**Dated : 7<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Meghalaya Power Transmission Corporation Ltd. ... Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission & Anr.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **21.10.2019.**

**(S. D. Dubey)  
Technical Member**

*vt/pk*

**(Justice Manjula Chellur)  
Chairperson**